

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 162 OF 2018

Dated: 14th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. Appellant(s)
Versus
Maharashtra State Electricity Distribution Company Ltd. & Respondent(s)
Anr.

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Ms. Shruti Awasthi for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **08.02.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/js